

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 353**

CA-544/2021 CA-251/2021

In

92/241/242/ND/2021

**IN THE MATTER OF:**

M/s. The Hamlin Trust & Ors

**.....APPLICANT/PETITIONER**

**Vs.**

M/s. Rattan India Finance Pvt. Ltd. & Ors.

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 04.12.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Arun Kathpalia, Sr. Adv., Mr. Vijayendra Pratap Singh,  
Mr. Aditya Vikram Jalan, Mr. Raghav Seth,  
Ms. Ambareen, Ms. Urvashi Misra, Mr. Anant Narayan Misra  
Ms. Sadhvi Chhabra, Advs.

For the Respondent : Mr. Apoorv Aggarwal, Advocate.

**ORDER**

This matter was taken up upon mentioning.

Mr. Arun Kathpalia, Learned Senior Counsel appearing for the Petitioner and Mr. Apoorv Aggarwal, Learned Counsel appearing for the Respondent submitted that the parties are settling the matter and the settlement deed will be filed shortly. On the joint request made by the Learned Counsel, the matter is adjourned to **22.12.2023.**

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**